

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 29-01-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 2347/14 Ashok Kumar Vs. Smt. Jyoti	Rahul Agarwal	J.P. Gupta
2	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Cr. Misc. Petition No. 2666/15, & 1678/15, 5162/15 & 4418/15	U.P. Gaur	V.R. Bajwa
3	Hon'ble Mr. Justice (Retd.) Guman Singh	S.B. Civil First Appeal No.78/15, 79/15, 80/15 & 81/15 Pushpa Rani Vs. Pratibha Agrawal	M.M.Ranjan	Ashok Kumar Choudhary
4	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Misc. Transfer Petition No. 37/2015 Ranjana Vs Manoj Kumar	Arun Singh Shekhawat	I.R. Saini
5	Sh. A.K. Bajpai , Advocate	S.B. Civil Misc. Transfer Application No.64/15 & 84/15 Reena Vs. Pankaj Kumar	Dr. Mahesh Sharma	Amit Jindal
6	Ms. Alka Bhatnagar, Advocate	S.B. Cr. Revision Petition No. 105/2015 Sanjay Agarwal Vs. Shashi Maheshwari	Anoop Pareek	Nitin Kumar Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


28.1.2016
Deputy Secretary
(Action Plan & ADR)